

- (b) whether it is a fact that the first targeted date was June 15, 2009;
- (c) the reasons for postponement and cancellation of the policy to implement the Mobile Number Portability;
- (d) whether it is a fact that a-well-planned and deliberate Telecom operators have quietly delayed the MNP policy indefinitely; and
- (e) the steps proposed and details of reasons for the latest postponement of introduction of MNP?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) to (e) Sir, as per the conditions of License for Mobile Number Portability (MNP) Service, awarded to the MNP Service Providers, the MNP Service was to be implemented in the first phase in Metro cities and category 'A' Service Areas (Delhi, Mumbai, Kolkata, Maharashtra, Gujrat, Tamil Nadu including Chennai, Andhra Pradesh and Karnataka Service Areas) in September 2009 and in the rest of the country thereafter by March 2010. Later, the Government has decided to implement the MNP in one go in the whole country. For MNP implementation, the whole networks in the country are to be ready and tested before the MNP Service is implemented. Various activities are required to be carried out by the operators including technical augmentation and upgradation of their existing networks, carrying out required installation verification tests, establishing links with MNP Operators and conducting inter-operator tests. All these are time consuming processes. After the service providers are ready with their own inter-operator test results, a complete Acceptance Test (A/T) is to be carried out by Department of Telecommunications (DOT) across the networks of all the concerned service providers in all the service areas before MNP Service is implemented so that no network problem in call processing/completion, surfaces out after MNP Services are launched. The Government has reviewed the preparedness of the all Access and International Long Distance (ILD) Service Providers. Substantial progress has been made in augmentations and upgradation of the networks of the operators. The Department is making all efforts to get the MNP implementation at the earliest. The Access and ILD Service Providers have been instructed to complete the Inter Operator Test (IOT) by 15th May 2010 after which Acceptance Test (A/T) shall be carried out by the Telecom Enforcement, Resource and Monitoring (TERM) Cells of DOT. TERM Cells have been asked to closely oversee the progress of call flow test.

#### **Accounting details of various telecom operators**

2936. SHRIMATI SHOBHANA BHARTIA: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether Government has asked various telecom operators including BSNL to give the accounting details of the last three financial years to C&AG for auditing;
- (b) if so, whether these operators have since furnished their accounting details to C&AG;
- (c) the reasons for auditing the accounts of these telecom operators; and
- (d) to what extent the subscribers of the telecom operators are likely to be benefited by such audits?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) Yes, Sir.

(b) As of now, Reliance has furnished some information which has been passed on to C&AG.

(c) and (d) The reason for auditing the accounts of various telecom operators is to check the assessment, collections and proper allocation of revenue share due from these telecom operators to the Department of Telecom.

#### **E-District Mission Mode Projects**

2937. SHRI NANDI YELLAIAH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be please to state:

- (a) the salient features of the e-district Mission Mode Projects and the criteria for identifying pilot districts for implementation of this project;
- (b) the details of the DPR submitted by M/s Wipro with regard to Kadapa and Nalgonda districts of Andhra Pradesh which have been selected by the State Government for implementation of e-district project; and
- (c) by when approval for two pilot projects in above said two districts is likely to be given by his Ministry?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) Pilot e-District Mission Mode Project is being implemented in 40 districts across 15 States. The objective of the MMP is to enable electronic delivery of high volume services not covered by any other MMP. Pilot districts are identified on the basis of socio economic and demographic profile of Districts and States.

- (b) The DPRs have not been received by Department of Information Technology.